

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : Comp.Appeal/53/2024  
Petition No :  
Name of Petitioner : Intergrated Finance Company Ltd  
& Vs  
Name of Respondent : Feena Petro Products Ltd and Anr  
Section : Sec 252(3) of CA, 2013

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**ORDER**

Present: Ms. Ramya, Ld. Counsel for Appellant.

Heard.

Appellant is directed to serve copy of the Appeal on the Respondents and file Affidavit of service.

List the Appeal on **10.07.2024** for appearance and reply.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**